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Title: Need to review the decision of Gadgil Committee to regulate the Eco-Sensitive Zone in Sindhudurg district, Maharashtra.

SHRI NILESH NARAYAN RANE (RATNAGIRI-SINDHUDURG): Sir, my question is to the Environment Ministry. It is regarding the Gadgil Committee which was sent by the Environment Minister to understand the environmental concerns of Sindhudurg district of Maharashtra. As far as I have learnt and read in the newspapers about the report of this committee, I understand that the proposed regulations are completely against any developmental activities in the region. For example, even a normal villager, a very poor villager will have to go to the State Government or to the Central Government to move or remove even a small brick of his own house. So, the industry, the infrastructure and even the road projects are going to get affected because of this committee report.

So, I would request the hon. Minister to reconsider this report because the developmental activities in the region will really get affected because of this.

The economic structure of the District will get affected because of this. So, I would request the hon. Minister to reconsider this Report or to scrap this Report completely. Thank you very much, Sir.

MR. CHAIRMAN: The names of hon. Members Shri Shivkumar Udasi and Shri Devji M. Patel, Shri Sanjeev Ganesh Naik, Shri Jaywant Gangaram, Awale, Shri Marotrao Sainuji Kowase. Shri Eknath Mahadeo Gaikwad and Bhaskarrao Patil Khatgaonkar are also associated with the issue raised by Shri Nilesh Narayan Rane.